

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/6(CHE)2024

**NAME OF THE PETITIONER : Chitra Perinkulam Ragavan (Liquidator)
(SPI Finance and Investments Pvt Ltd)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59(7) of IBC, 2016

ORDER

Mr.Avinash Krishnan Ravi Ld. Counsel for the Applicant/Liquidator.

At request, list the Petition for hearing on **30.07.2024**.

-SD-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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-SD-

**SANJIV JAIN
MEMBER (JUDICIAL)**